

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.947 of 1996

Date of Order:1.12.2004

PRESENT : HON'BLE MR.MUKESH KUMAR GUPTA, JUDICIAL MEMBER
HON'BLE MR. M.K. MISHRA, ADMINISTRATIVE MEMBER

A.B. MONDAL

VS.

TELECOM

For the Applicant : None

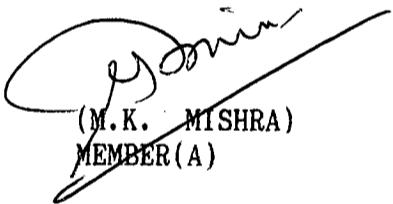
For the Respondents : Ms. K. Banerjee, Counsel

O R D E R (O R A L)

MR. MUKESH KR. GUPTA, J.M.:-

Ld. Counsel appearing for the respondents produced before us the communication dated 23.11.2004 from the applicant addressed to General Manager Telecom, Kharagpur, stating that he did not wish to prosecute the present application. The copy of the said communication, which is duly attested by the Divisional Engineer(Administration), Kharagpur, is taken on record.

2. Accordingly, the O.A. is Dismissed as not pressed. No costs.


(M.K. MISHRA)
MEMBER(A)


(MUKESH KR. GUPTA)
MEMBER(J)